

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-02-2024 AT 10:30 AM**

CP No.385/241/HDB/2019
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Zetatek Technologies Pvt Ltd & 2 others

...Petitioner

VS

Gagan Aerospace Ltd & 15 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel for Respondent Nos 5 and 6 present through Video Conference. Learned Counsel Mr. Y Suryanarayana, for Respondent Nos 2 to 4 present physically. Learned Counsel Ms. Pooja Jain, for the Learned Senior Counsel Mr. R. Murari, for petitioner present through Video Conference and stated that the learned senior counsel who is to continue the submissions was unable to make his submissions today due to personal inconvenience and an adjournment is sought on that ground. At request and as a last chance, matter adjourned to 22.02.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)